

(2024) 06 OHC CK 0142

Orissa High Court

Case No: MATA No.200 Of 2024

Bibhudutta Swain

APPELLANT

Vs

Priyadarsini Ray

RESPONDENT

Date of Decision: June 28, 2024

Hon'ble Judges: Arindam Sinha, J; M.S.Sahoo, J

Bench: Division Bench

Advocate: L. Mishra

Final Decision: Dismissed

Judgement

MATA no.200 of 2024 and I.A. no.239 of 2024

1. Mr. Mishra, learned advocate appears on behalf of appellant-husband and submits, his client is aggrieved by judgment dated 25th August, 2023 of the Family Court, dismissing his petition for dissolution of the marriage. The appeal was presented on reported delay of 178 days. Application has been made for condonation.

2. Issue notice along with this order on the application and the appeal. Accept one set of process fee for service by registered/speed post with AD. Applicant will put in requisites.

3. List on 19th July, 2024.

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